## CENTRAL ADMINISTRATIVE TRIBUNAL CHENNAI BENCH

#### O.A.No.770/2017

# Dated Tuesday, the 5<sup>th</sup> day of February, 2019 PRESENT

### Hon'ble Mr.R.Ramanujam, Administrative Member

T.ARamasubramaniam,

S/o.T.S.Avudaiyappa Pillai,

No.17, Old No.8, Casa Major Road,

Egmore, Chennai-8.

...Applicant

By Advocate M/s Vijay Shankar

Vs.

1. The Union of India, Rep., by the

Secretary, Ministry of Finance,

Department of Revenue,

Central Board of Excise & Customs,

New Delhi.

2. The Pay & Accounts of Officer (Headquarters),

Central Board of Excise & Customs,

5<sup>th</sup> Floor, AGCR Building,

IP Estate, New Delhi.

3. The Senior Manager,

Indian Bank, Centralized Pension Processing Center,

4<sup>th</sup> Floor, 66, Rajaji Salai,

Chennai-1. ....Respondents

By Advocate Mr.K.Ravi Anantha Padmanaban(R1 & 2)

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### (Order: Pronounced by Hon'ble Mr.R.Ramanujam, Member(A))

When the matter is called, learned counsel for the applicant submits that the applicant wished to withdraw the OA. He had made an endorsement in the case file to this effect. Accordingly, the OA is dismissed as withdrawn.

(R.RAMANUJAM) MEMBER (A) 05.02.2019

M.T.